

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1872
TO BE ANSWERED ON 19TH DECEMBER, 2023**

**STATUS OF IMPLEMENTATION OF THE HIV AND AIDS (PREVENTION & CONTROL)
ACT, 2017**

1872. SMT. SANGEETA YADAV:

Will the Minister of **HEALTH & FAMILY WELFARE** be pleased to state :

- (a) whether it is a fact that Government has implemented the HIV and AIDS (Prevention & Control) Act, 2017;
- (b) if so, the details thereof and the progress made in its enforcement and monitoring;
- (c) the measures taken by Government to provide care, support and treatment to HIV affected women patients and children of affected parents in terms of nutrition, education, and social protection; and
- (d) the budgetary allocation and expenditure for the National AIDS Control Programme(NACP) and the various schemes and interventions under it for the welfare of HIV affected women and children in the last five years, year-wise and State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(PROF. S. P. SINGH BAGHEL)**

(a) & (b): The HIV and AIDS (Prevention & Control) Act was notified by the Government of India on 21st April 2017 and it came into effect from 10th September, 2018 with the objective to prevent and control the spread of HIV and AIDS and for reinforcing the legal and human rights of persons infected with and affected by HIV and AIDS.

After coming into force, progress has been made thereafter. The State Governments have notified their State Specific Rules to carry out the provisions of this Act. A workplace policy namely the 'HIV and AIDS Policy for Establishments 2022' has been formulated under section 12 of the Act to mitigate issues surrounding HIV and AIDS in a workplace setting. Nine Central Government

Guidelines on subject matters of Care, Support and Treatment of Children Infected with HIV or AIDS, Anti Retro Viral therapy and Opportunistic infections management, Universal Precautions and Post Exposure Prophylaxis, Testing, Informed consent, Risk reduction strategies, HIV related Information, Education and Communication before marriage, HIV related services for person in care or custody of state and confidentiality of data of protected person have been notified. The grievance redressal mechanism provided in the Act has been established by appointed/designated Ombudsman and Complaints Officer in the States to address complaints relating to violations of the Act.

(c) & (d): Government of India has taken various steps to provide free life-long, high quality anti-retroviral (ARV) medicines free of cost to all people living with HIV (including women and Children) from treatment facilities across the country through the National AIDS and STD Control Programme (NACP).

State Governments have also taken measures to provide various exclusive and inclusive schemes in terms of nutrition, education and social protection benefits to people living with HIV including women and children infected and affected by HIV. The State wise list of schemes is attached as Annexure 1 and the budgetary allocation and expenditure for National AIDS Control Programme(NACP) in the last five years is attached as Annexure 2.

State-wise assistance to people infected and affected by HIV (including women & children)

S. N.	State	Social Protection benefits to people infected and affected by HIV
1.	Arunachal Pradesh	<ul style="list-style-type: none"> • Benefits under Antyodaya Anna Yojana (AAY) to PLHIV.
2.	Andhra Pradesh	<ul style="list-style-type: none"> • Benefits under AAY to PLHIV (People Living with HIV). • 'Double ration' is provided through ICDS/Department of Women and Child Development for 0-5 Year to all the identified positive children.
3.	Assam	<ul style="list-style-type: none"> • One-time financial grant of Rs. 1.0 lakh is provided to Widow of PLHIV.
4.	Bihar	<ul style="list-style-type: none"> • Under Bihar Shatabdi AIDS Pudit Kalyan Yojana', PLHIV who are above 18 years, citizen of Bihar and on regular treatment at ARTC, Bihar are benefitted with financial assistance of Rs. 1500/- per month for their nutrition through Social Security & Disability Directorate, Social Welfare Department, Bihar. • Under Parwarish Yojana, all HIV Infected and affected children (0-18 Years) are benefitted with financial assistance of Rs. 1000/- per month for their education and care through Social Security Directorate, Social Welfare Department, Bihar. • Under, Antayoday Ann Yojana, provide nutritional support to PLHIV of Bihar through Food and Consumer Protection Department, Bihar.
5.	Chandigarh	<ul style="list-style-type: none"> • Any widow who is Infected/Affected by HIV and resident of Chandigarh is provided financial support. ('Affected' refers that whose husband died due to HIV is provided Rs. 1000/- per month. Children infected/affected by HIV, up to 18 years, residents of Chandigarh, the term 'Affected' refers that any of the parent is/was suffering from HIV is provided Rs. 700/- P.M.) • Benefits under AAY to PLHIV.
6.	Chhattisgarh	<ul style="list-style-type: none"> • Children of PLHIV irrespective of their financial status (BPL & APL) are included in 'Noni Shuraksha Yojana scheme' supported by Dept. of WCD, Govt. of Chhattisgarh up to two girl children. Under this scheme, the Govt. deposits Rs. 5000/- per year up to 5 years and after attaining 18 years of age, the girl receives Rs. 2 lakh for their marriage or Higher Education. • Benefits under AAY to PLHIV. Purakh Posan Aahar- The scheme is supported by WCD department for any HIV exposed children, food to be provided to home. The eligible age for the scheme is 6 months to 6 years.

7.	Daman & Diu	<ul style="list-style-type: none"> • Provision of financial assistance for Rs. 1000/- per month to PLHIV on Anti Retroviral Treatment.
8.	Delhi	<ul style="list-style-type: none"> • Financial assistance of Rs. 2200/- is provided to PLHIV (resident of Delhi) and who are on regular ART at least for a year in ARTC in Delhi. • Financial assistance of Rs. 4510/- is provided to orphan infected with HIV and where both parents have died and double orphan infected and affected with HIV. • Financial assistance of Rs. 4510/- is provided to Destitute children infected with HIV in institutional care in Delhi and on ART with status of parent known. • Financial assistance of Rs. 3850/- is provided to orphan children affected by HIV/AIDS and both parents died (at least one died of HIV/AIDS).
9.	Goa	<ul style="list-style-type: none"> • Financial Assistance of Rs. 2000/- per month to PLHIV under “Dayanand Social Security Scheme”, Govt. of Goa. • Benefits under AAY to PLHIV.
10.	Gujarat	<ul style="list-style-type: none"> • Under the Palak -Mata Pita (Palanhar) Scheme Rs. 3000/- per month is provided to the care taker of orphan children. • Benefits under AAY to PLHIV.
11.	Haryana	<ul style="list-style-type: none"> • Rs. 2250/- to all PLHIV
12.	Himachal Pradesh	<ul style="list-style-type: none"> • Financial Assistance for education and other living requirements to orphans/children of PLHIV: 0 to 3yrs - Rs 300 PM 4-6 yrs – Rs 400 PMo 7-9 yrs - Rs 500 PM 10-12 Yrs - Rs 600 PM 13-15 Yrs - Rs 700 PM 16-18 yrs – Rs 800 PM. • Financial support of Rs. 1500/- per month per PLHIV who are registered at ART Centres of Himachal Pradesh and are residents of the State. • Nutritional Support (Oat/Multigrain biscuits 100 gms. daily) to CLHIV up to 18 years of age on active care in ART/FIART Centers. The State Government provides budget to Directorate of Health Services, which is further provided to Himachal Pradesh SACS for paying to HP Milked based to on bill raised by them. Milk powder for infant of HIV positive till one year on recommendation of Doctor for one year. The State Government provides budget to Directorate of Health Services, which is further provided to Chief Medical Officers for releasing benefits to beneficiaries. Nutritional Support to Households of PLHIV included in NFSA by Food, Civil Supplies & Consumer Affairs Dept.

13.	Jammu & Kashmir	<ul style="list-style-type: none"> • Financial Assistance to: • PLHIV on ART in JK & resident of JK (Rs. 12000/- Per Annum) • Widow of PLHIV & resident of JK (Rs. 8000/- Per Annum) • Orphans of PLHIV resident of JK (Rs. 8000/- Per Annum)
14.	Jharkhand	<ul style="list-style-type: none"> • HIV/AIDS Pudit Rajya Suraksha Pension Yojana' by WCD & Social Security Department of Jharkhand Govt. Under this scheme all PLHIV get Rs 1000/-per month pension. • Provision of widow pension to HIV/AIDS infected and affected widows. • Benefits under AAY to PLHIV.
15.	Karnataka	<ul style="list-style-type: none"> • One-time financial assistance of Rs. 50,000 to Women Living with HIV (WLHIV) aged 45+ years out of which Rs. 25,000/- is subsidy and remaining Rs. 25,000/- to refund at low rate of interest on monthly installment and is supported by Department of Women and Child Welfare. • Children affected by AIDS: Foster care benefit for orphan children through Integrated Child Protection Scheme (ICPS), Dept. of Women & Child Welfare. Financial assistance of Rs 750/- per month to the affected children. • Benefits under AAY to PLHIV. • One-time financial assistance to Women Living with HIV (WLHIV) of Rs. 30,000 for starting of small Business which is non-refundable and it is supported by Department. of Women and Child Welfare. • Children affected by AIDS: Foster care benefit for orphan children or Single parents through Integrated Child Protection Scheme (ICPS), Dept. of Women & Child Welfare. Financial assistance of Rs 1000/- per month to the infected & affected children (of age 0 to 18 years' children).
16.	Kerala	<ul style="list-style-type: none"> • Financial Assistance of Rs. 1000/- per month to PLHIV registered in the ART Centre. • Inclusion of all PLHIV in BPL list to avail various benefits available to people belonging to BPL category. • Nutrition support by Local Self Government Department to both HIV/AIDS affected and infected people.
17.	Madhya Pradesh	<ul style="list-style-type: none"> • Benefits under AAY to PLHIV • Nutritional Support to Children Infected and affected by HIV.
18.	Maharashtra	<ul style="list-style-type: none"> • PLHIV Financial support under the Sanjay Gandhi Niradhar Anudaan Yojana (Since 2008) - (Under this scheme, Rs. 600 per month is given to a single beneficiary and Rs. 900 per month if there are two or more beneficiaries in the family)- Mother/father with Children, Rs.-900/- Per Month- Single woman/man Monthly Rs.600/- Per Month- Single child Monthly Rs. 600/- Per Month- Financial assistance under Srawanbal scheme (Old age Pension-Above 65 yrs of age) benefit-Rs.500 per month, PLHIV included in the scheme. - Rs.500/- per month if single. If one or two dependents, then Rs.600/- per month financial assistance to widow. PLHIV

		<p>included in the scheme.</p> <ul style="list-style-type: none"> • Mumbai: BMC (Brihanmumbai Mahanagarपालिका) provides a financial assistance of Rs.1000/- per month scheme for widows on ART. This scheme is applicable to widows (residents of Mumbai) and registered at ART centre spread across Mumbai. • Benefits of AAY to PLHIV.
19.	Manipur	<ul style="list-style-type: none"> • Benefits under AAY to PLHIV. • Double Nutritional support to children infected and affected by HIV through Integrated Child Development Services (ICDS).
20.	Meghalaya	<ul style="list-style-type: none"> • Benefits under AAY to PLHIV. • Nutritional support for children through ICDS.
21.	Mizoram	<ul style="list-style-type: none"> • Benefits under AAY to PLHIV.
22.	Nagaland	<ul style="list-style-type: none"> • Benefits under AAY to PLHIV. • CLHIV are getting preference in nutritional support through ICDS.
23.	Odisha	<ul style="list-style-type: none"> • Madhubabu Pension Yojana: PLHIV are eligible for Madhu Babu Pension Yojana (MBPY). Rs. 500/- per month provided to willingness beneficiaries through SSEPD Department.- Biju Sisu Surakhya Yojana (BSSY): Financial Support for Girl Child (Sukanya Samridhi Account) infected and affected by HIV from 5 years up to 18 years. Rs. 1000/- per year transferred to the Girl Child Account regularly up to completion of 18 years age.- Marriage Assistance for the girls and boys infected by HIV completing the age 18 and 21 years respectively. Rs. 50,000/- for girl and Rs. 40,000/- for boys. (W & CD & MS department).
24.	Punjab	<ul style="list-style-type: none"> • Sponsorship scheme 2000/-pm OVC child through Integrated Child Protection Schemes (ICPS). • Nutritional support to PLHIV under AAY. • Financial assistance of Rs. 1500/- per month to widows, orphans, senior citizen, handicapped and destitute women through Department of Social Security & WCD. • To provide financial assistance up to 02 children in a family i.e. 4000/- per month or till the age of 18 years, through sponsorship scheme of Integrated Child Protection Scheme.
25.	Pondicherry	<ul style="list-style-type: none"> • Grant of Transportation charges to the People Living with HIV/AIDS for taking ART medicines by Directorate of Health and Family Welfare Services, Puducherry • For Puducherry and Karaikal region – Rs. 400/- per year • For Mahe and Yanam region – Rs. 200/- per year • Financial Assistance to the Transgenders (TGs) as monthly pension by Department of Women and Child Development, Puducherry Rs. 2,000/-Per month • Grant in aid to Shanthi Bhawan Home for HIV Children by Puducherry Child Protection Society (60% Central Share and 40 % State Share)

26.	Rajasthan	<ul style="list-style-type: none"> Financial assistance of 500/-p.m., up to 5 yrs of age & 1000/- p.m. for school going children & Rs. 2,000/- per annum for uniform and shoes to guardian of Orphan Children Affected by AIDS for education and other social & economic needs. - Widow Pension to widow women infected with HIV irrespective of her age (Rs. 500/- PM). Nutritional support to PLHIV under AAY.
27.	Sikkim	<ul style="list-style-type: none"> Nutritional support to PLHIV under AAY.
28.	Telangana	<ul style="list-style-type: none"> Financial Assistance of Rs.2000/- under 'Aasara Pension Scheme' through Dept. of Rural Development, Govt. of Telangana to PLHIV on ART falling under BPL category holding white ration cards.
29.	Tamil Nadu	<ul style="list-style-type: none"> Financial Assistance of Rs. 1000/- per month to People Living with HIV and Children Affected by AIDS. Nutrition (Double Ration) support to children infected and affected by AIDS. Government of Tamil nadu has formed a trust for children affected by HIV/ AIDS with amount of Rs. 24.50 crores for education and nutrition support.
30.	Tripura	<ul style="list-style-type: none"> Provision of assistance for Rs. 2000/- per month to PLHIV by Department of Social Welfare & Social Education. Nutritional support to PLHIV under AAY.
31.	Uttarakhand	<ul style="list-style-type: none"> Financial Assistance of Rs 2000/- per month to CLHIV up to the age of 16 years for nutrition & education support. Support is provided through WCD department. Widow of PLHIV are provided financial assistance Rs. 1000/- per month for livelihood. The age of widow 18 and 60 years. Support is provided by Social Justice Department. Benefit of food grains under Targeted Public Distribution System to PLHIV in subsidized price. All PLHIV are included under AAY scheme.
32.	Uttar Pradesh	<ul style="list-style-type: none"> Double ration scheme for Children living with HIV. Inclusion of HIV positive orphan children in Mukhya Mantri Bal Sewa Yojna.
33.	West Bengal	<ul style="list-style-type: none"> Financial Assistance to PLHIV Financial Assistance of Rs. 600/- (Once in a six month) from Department of Health & Family Welfare. Nutritional support to PLHIV under AAY.

Annexure-II

The Budgetary allocation & Expenditure in respect of National AIDS & STD Control Programme for the last five years is below:

(Amount in crore)

Year	Allocation*	Expenditure
2018-19	1925.00	1803.20
2019-20	2956.00	2813.16
2020-21	2934.43	2812.75
2021-22	2349.73	2126.32
2022-23	2032.00	1997.55

* Allocation =R.E. figures
